

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 1/196/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2016

NAME OF THE COMPANY: **Sh. Mukesh Arneja**
Vs.
M/s. Mohindra Stainless Ltd. & Ors

SECTION OF THE COMPANIES ACT: 196 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SACURABH KALIA	ADV	Respondent	
2.	AISHWARYA MISHRA	"	"	
1.	ISHA JHA		Advocate for Petitioner - Isha Jha	

Order

Ld. Counsel for the parties have made a joint statement that talks for compromise have failed.

2. Accordingly, list the matter for arguments on 08.08.2016 at 2 p.m. as the pleadings are complete.

11th June
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

S.K. Mohapatra
(S.K. MOHAPATRA)
MEMBER (T)